## Looting of railway passengers

818. SHRI LALIT SURI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of incidents of looting of railway passengers by robbers or by those offering drugged eatables to passengers during 2003, zone-wise;
- (b) the number of robbers and others involved in such cases apprehended during the year, zone-wise; and
- (c) the steps taken/proposed to be taken to reduce such cases to the minimum possible level?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) and (b) The State/Union Territory-wise provisional figures available for the year 2003, as provided by the National Crime Records Bureau on the incidence of dacoity, robbery and burglary in trains are given at Statement (See below). The information regarding looting of railway passengers by offering them drugged eatables and the number of persons apprehended in such cases has not been maintained Centrally.

(c) 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. As such, detection, registration, investigation and prevention of crimes, including those related to crime on Railways are primarily the responsibility of the State Governments. However, the Ministry of Home Affairs have issued advisories to the State Governments, from time to time, to give more focused attention to improving the administration of the criminal justice system.

Statement

Zone-wise number of incidents of decoity, robbery and burglary in trains

SI. No.	State/UT	Dacoity	Robbery	Burglary
1	2	3	4	5
1.	Andhra Pradesh	0	15	0
2.	Arunachal Pradesh	0	0	0
3.	Assam	11	9	5
4.	Bihar	61	38	2
<b>5</b> .	Chhattisgarh	0	1	0

1	2	3	4	5
6. 6	3oa	0	0	0
7. 0	Sujarat	5	63	0
8. F	laryana 💮 💮	1	2	1
9. H	limachal Pradesh	0	• 0	0
10. J	ammu & Kashmir	0	0	0
11. J	h <b>ar</b> khand	47	27	. 0
12. K	arnataka	2	1	0
13. K	(erala	0	5	0
14. N	fladhya Pradesh	2	22	0
15. N	laharashtra	2	24	0
16. N	<i>l</i> anipur	0	0	0
17. N	/leghalaya	0	0	0
18. N	Aizoram	0	0	1
19. N	lagaland	0	0	0
20. C	)rissa	0	5	0
21. F	<sup>p</sup> unjab	0	0	0
22. F	Rajasthan	3	5	0
23. S	<del>)ikkim</del>	0	0	0
24. T	amil Nadu	3	<b>6</b> .	7
25. T	npura	0	0	0
26. L	Jttar Pradesh	11	30	3
27. L	Ittaranchal	0	0	0
28. V	Vest Bengal	10	28	0
Ĩ	otal (States)	158	281	19
	& N Islands	0	. 0	0
3Q. C	Chandigarh	0	0	0
31. C	) & N Haveli	. 0	0	0
32. C	aman & Diu	0	0	0
33. C	)elhi	0	4	. 0
34. L	akshadweep	0	0	. 0
35. F	ondicherry	0	0	0
Ť	OTAL (UTS)	0	4	0
	OTAL (ALL INDIA):	158	285	19

Source: Monthly crime statistics.
Note: Figures are provisional.